

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Execution Application No. 20/2025
In
Original Application No. 678/2023**

IN THE MATTER OF:

JANGPURA EXTENSION RESIDENTS FORUM RWA & ORS.

.....Applicant

VERSUS

GOVT. OF NCT OF DELHI & ORS.

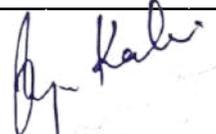
.....Respondent

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| | | |
|--|--|--|
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|--|--|--|

Through



PUJA KALRA
STANDING COUNSEL, MCD
38/5, BASEMENT, EAST PATEL NAGAR
NEW DELHI
MOBILE: 9312539323
EMAIL:-pujakalra09@gmail.com

Date: 16/05/25
Place: New Delhi.

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Execution Application No. 20/2025
In
Original Application No. 678/2023**

IN THE MATTER OF:

JANGPURA EXTENSION RESIDENTS FORUM RWA & ORS.

.....Applicant

VERSUS

GOVT. OF NCT OF DELHI & ORS.

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF THE
RESPONDENT/MUNICIPAL CORPORATION OF DELHI (MCD)
IN COMPLIANCE OF THE ORDERS DATED 24.04.2025 PASSED
BY THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH.**

MOST RESPECTFULLY SHOWETH:-

That the present Execution Application no. 20/2025 has been filed by the applicant in Original Application no. 678/2023, which was filed with grievance regarding removal of three dhalaos/garbage dump sites situated in block H, D & P/Q of Jangpura Extension, New Delhi.

That the dhalaos of block H, D & P/Q of Jangpura Extension, New Delhi have been closed for collection of MSW and MSW of these dhalaos has been diverted to the newly constructed PCTS at alternative site near JE (Works) Store, Pant Nagar which was made operational w.e.f. 21.02.2025.

That with regard to the additional affidavit filed by the applicant on dated 22.04.2025 along with certain photographs of the H&D Block closed dhalaos, it is submitted that it has been noticed that sometimes residents/people used to dump the garbage at these closed dhalaos during odd hours even after closing of the dhalaos. In that respect the concerned concessionaire has been directed vide this officer letter no. EE (EMS) CNZ/MCD/2025-26/27 dated 16.04.2025 (Copy annexed as Annexure –

A) & letter no. EE (EMS) CNZ/MCD/2025-26/43 dated 25.04.2025 (Copy annexed as **Annexure – B**) to keep regular watch and make it immediately clean on regular basis, if any garbage is found dumped. Notice board has also been displayed at both of these closed dhalaos informing to general public that the garbage collection has been completely stopped at these dhalaos and a Portable Compactor Transfer Station (PCTS) has been made operational near JE (Works) Store in Pant Nagar for garbage collection in place of these dhalaos. M/s DDSIL has replied the above letters vide letter no. DDSIL/CNZ/2443/2025 dated 21.04.2025 & letter no. DDSIL/CNZ/2448/2025 dated 03.05.2025 (Copies annexed as **Annexure – C**) and ensured for compliance for the Hon'ble NGT directions. M/s DDSIL submitted that garbage is being dumped at these sites, during night odd hours, sign board has already been installed, Information, Education, and Communication (IEC) activities are being conducted regularly in coordination with MCD officials to spread awareness among Rag Pickers, Sanitation Works, RWAs and General Public to stop dumping of garbage at these closed dhalaos. The photographs of the closed dhalaos of H&D block of Jangpura Extension (Copy annexed as **Annexure – D**).

That departmental staff has also been deputed from 06:00AM to 10:00PM vide office order no. 123/AC/DEMS/CNZ/2024-25 dated 08.05.2025 (Copy annexed as **Annexure – E**) issued by Assistant Commissioner/CNZ, to keep proper watch & ward at these H&D Block closed dhalaos, to stop the dumping of garbage by the general public/any garbage generator at these sites.

That it is respectfully submitted that all out endeavors are being made by the department for proper operation and maintenance of newly constructed PCTS in Pant Nagar as well as to stop the dumping of MSW at H&D block closed dhalaos of Jangpura Extension.

That the compliance of the directions passed by this Hon'ble Court has been complied with the answering respondent.

Executive Engineer (EMS)
Central Zone

91

ANNEXURE A

3



Municipal Corporation of Delhi
Office of the Executive Engineer (DEMS), Central Zone
Room no. 510, Zonal Office Bldg, Lajpat Nagar-I, Delhi-110024
Email: - eeemscnz@gmail.com



No. EE (EMS)/CNZ/MCD/2025-26/ 27

Dated: - 16/04/2025

To,
The Chief Executive Officer,
M/s Dakshin Dilli Swachh Initiatives Limited
217-A Ground Floor, Okhla Phase-III,
New Delhi-110020

Subject: - Collection and transportation of Municipal Solid Waste, Street Sweeping waste, Green waste and Construction and Demolition waste in Central Zone of MCD (Erstwhile SDMC). (Letter of intent no- EE (EMS)/SZ/2015/533 dated 21.09.2015).

Sub Head: - NGT matter regarding operation and maintenance of the dhalaos in H-Block, D-Block and P/Q-Block in Jangpura Extension, Delhi, before Hon'ble NGT, Principal Bench, titled as "Janpura Extension Residents Forum RWA & Ors. (Applicant) Vs Government of NCT of Delhi & Ors. (Respondents) vide execution application no. 20/2025 in O.A no. 678/2023".

N.D.O.H : - 24.04.2025

Please find enclosed herewith Hon'ble National Green Tribunal (NGT) orders dated 03.04.2025 in the execution application no. 20/2025 in original application no. 678/2023 in the matter Janpura Extension Residents Forum RWA & Ors. (Applicant) Vs Government of NCT of Delhi & Ors. (Respondents) filed by Janpura Extension Residents Forum RWA. The para no. 2. & 3. of the orders dated 03.04.2025 reproduced as under: -

2. Learned counsel for the applicant submits that in paragraph 4 of the said order the Tribunal had directed that the Municipal Corporation of Delhi will ensure that no waste is dumped at the site of the closed dhalao of H&D block. He has referred to the photographs filed as Annexure 2 (Colly) page 19 onwards along with this execution application and has submitted that the solid waste is still being dumped at the site of the closed dhalao of H&D block.

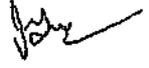
3. Mr. Virendra Singh, learned counsel accepts notice on behalf of Respondent No. 1 - Municipal Corporation of Delhi and submits that the due compliance of the order will be done within two weeks and the compliance report will be filed within the same period.

In this regard, it is informed that in compliance of the directions of Hon'ble NGT in the matter of O.A no. 678/2023, the 03 dhalaos in H, D and P/Q Block dhalaos in Jangpura Extension were closed for collection of garbage by MCD and in lieu of thereof, a new FCTS near JE (Works) Store at Pant Nagar near Nallah was constructed and made operational w.e.f. 21.02.2025. Now, the applicant submits the photographs of H&D blocks along with the execution petitions and has submitted that solid waste is still being dumped at the site of the closed dhalaos of H&D blocks. The contents of paragraph 4 of the NGT orders dated 25.02.2025 are as under: -


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"4. Hence, we find that so far as the grievance of the applicant in respect to the dumping of waste in the dhalao of H&D block, Jangpura Extension, is concerned, the same has been remediated. The MCD will ensure that no waste is dumped at the site of the closed dhalao of H and D blocks. So far as the issue of requisite permissions for PCTS at Pant Nagar is concerned, we direct the Commissioner, MCD to file an affidavit disclosing all the requisite permissions that have been obtained for setting up the PCTS at Pant Nagar within four weeks before the RG NGT through email and if found, the necessary the matter will be listed before the Bench."

In view of the above and to comply with the directions of Hon'ble NGT, you are requested to make all possible efforts to stop the dumping of garbage at H&D block closed dhalaos and display appropriate boards at these sites, requesting the public to not to dump the garbage at these sites. An action taken report in this regard may be furnished to this office as early possible being the NDOH in the matter is on 24.04.2025.


EE (EMS) CNZ


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Item No. 01

Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Execution Application No. 20/2025

In

Original Application No. 678/2023

Jangpura Extension Residents Forum RWA & Ors.

Applicant

Versus

Municipal Corporation of Delhi & Ors.

Respondent(s)

Date of hearing: 03.04.2025

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: Mr. Nipun Bhushan, Advocate

Respondent: Mr. Virendra Singh & Ms. Puja S. Kalra, Advocates for MCD

ORDER

1. By this Execution Application, the applicant is seeking compliance of the order dated 25.02.2025 passed in O.A. No. 678/2023.
2. Learned counsel for the applicant submits that in paragraph 4 of the said order the Tribunal had directed that the Municipal Corporation of Delhi will ensure that no waste is dumped at the site of the closed dhalao of H&D block. He has referred to the photographs filed as Annexure 2 (Colly) page 19 onwards along with this execution application and has submitted that the solid waste is still being dumped at the site of the closed dhalao of H&D block.
3. Mr. Virendra Singh, learned counsel accepts notice on behalf of Respondent No. 1 - Municipal Corporation of Delhi and submits that the due compliance of the order will be done within two weeks and the compliance report will be filed within the same period.

4. List on 24.04.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

April 3, 2025
Execution Application No. 20/2025 in
Original Application No. 578/2023
AS..


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ANNEXURE-B 7
Municipal Corporation of Delhi
Office of the Executive Engineer (DEMS), Central Zone
Room no. 510, Zonal Office Bldg, Lajpat Nagar-I, Delhi-110024
Email: - eeemscnz@gmail.com



No. EE (EMS)/CNZ/MCD/2025-26/ 93

Dated: 25/04/2025

To,
The Chief Executive Officer,
M/s Dakshin Dilli Swachh Initiatives Limited
217-A Ground Floor, Okhla Phase-III,
New Delhi-110020

Subject: - Collection and transportation of Municipal Solid Waste, Street Sweeping waste, Green waste and Construction and Demolition waste in Central Zone of MCD (Erstwhile SDMC). (Letter of intent no- EE (EMS)/SZ/2015/533 dated 21.09.2015).
Sub Head: - NGT matter regarding operation and maintenance of the dhalao's in H-Block, D-Block and P/Q-Block in Jangpura Extension, Delhi; before Hon'ble NGT, Principal Bench, titled as "Janpura Extension Residents Forum RWA & Ors. (Applicant) Vs Government of NCT of Delhi & Ors. (Respondents) vide execution application no. 20/2025 in O.A no. 678/2023".

Sir,

Jangpura Extension Resident Forum RWA & Ors (Applicant) submitted an additional affidavit (copy attached) on 22.04.2025 vide which various photographs of H & D Block closed dhalao's also attached in which garbage is being regularly dumped at these sites, in spite of the orders of Hon'ble NGT to close these dhalao's for dumping of garbage. During the last date of hearing of the matter on 24.04.2025, Hon'ble Court got annoyed for not taking full proof action by MCD to stop the dumping of garbage at the above mentioned closed dhalao's even after its closing.

M/s DDSIL was requested vide this office letter no. D-27 dated 16.04.2025 (copy attached) to make all possible efforts to stop the dumping of garbage at H & D Block closed dhalao's and display appropriate boards at these site, requesting the public to not to dump the garbage at these sites. But as per the photographs submitted by the applicant on 22.04.2025, garbage is being found dumped at these sites.

In view of the above and to comply with the directions of Hon'ble NGT, you are once again directed to make all possible efforts to ensure the stoppage the dumping of garbage at H&D block closed dhalao's and display appropriate boards at these sites, requesting the public to not to dump the garbage at these sites along with maintaining record of photographs of clean sites on daily basis, deploy sufficient staff to watch and ward and also install CC TV cameras to monitor the illegal dumping of garbage at these sites. An action taken report in this regard may be furnished to this office as early as possible so that the Hon'ble Court can be replied accordingly.

EE (EMS) CNZ

Copy to:-

1. CE (DEMS), for kind information
2. DC/CNZ, for kind information
3. SE (EMS), for kind information
4. AC/CNZ, with the request to direct the concerned SS/SI to depute round the clock appropriate staff to avoid the dumping of garbage at H&D block closed dhalao sites
5. AE (EMS) CNZ, to Pursue
6. JE's (EMS) CNZ, with the direction to inspect the closed dhalao sites of H & D Block on daily basis
7. SS/CNZ, Concerned
8. Office copy

EE (EMS) CNZ

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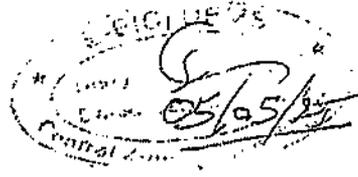
Dakshin Dilli Swachh Initiative Private Limited
CIN: U74000DL2015PTC287308

Date: 03.05.2025

Letter No. DDSIL/CNZ/2418/2025

To,

The Executive Engineer (DEMS)
Central Zone, Municipal Corporation Delhi (erstwhile SDMC)
Room No. 504, Zonal Office Building
Lajpat Nagar, New Delhi - 110024



Sub: Collection and Transportation of Municipal Solid Waste, Street Sweeping Waste, Green Waste and Construction and Demolition Waste in Central Zone of South Delhi Municipal Corporation.
(Letter of Award No-EE (EMS)/SZ/2015/533 dated 21.09.2015)

Sub: Compliance with NGT directions regarding operation and maintenance of dhalaos at H-Block, D-Block and P/Q Block, Jangpura Extension, Delhi - Execution Application No. 20/2025 in O.A. No. 678/2023.

Subject: Compliance with NGT directions regarding operation and maintenance of dhalaos at H-Block, D-Block, and P/Q Block, Jangpura Extension, Delhi - Execution Application No. 20/2025 in O.A. No. 678/2023.

Dear Sir,

With reference to your letter no. EE (EMS)/CNZ/MCD/2025-26/43 dated 25.04.2025 on the subject cited above, we would like to submit the following for your kind consideration and further necessary action.

The dhalaos situated at H-Block, D-Block, and P/Q Block in Jangpura Extension has already been officially closed for garbage dumping. However, despite the closure and visible signboards instructing the public not to dump waste at these locations, it has been observed that garbage continues to be dumped during late night or odd hours by unknown individuals.

Our operational teams are consistently making efforts to maintain cleanliness at these sites. The waste that is dumped during night hours is regularly lifted and removed promptly in the morning to ensure compliance with sanitation norms and directions of the Honorable National Green Tribunal (NGT).

In addition, JEC (Information, Education, and Communication) activities are being conducted on a regular basis in coordination with MCD officials to raise awareness among sanitation workers (SKs), rag pickers, RWAs, and the local residents to discourage dumping at these closed dhalaos.

We would also like to highlight that, as you are aware, our existing contract is scheduled to conclude on 31st May 2025. In the final phase of the project, due to financial limitations, it is not feasible for the company to bear the cost of installing CCTV cameras at these locations.

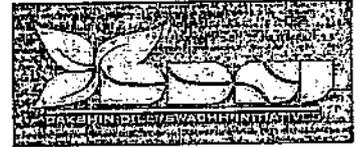
As an alternative solution, we humbly suggest that MCD may consider converting the closed dhalaos into shelter homes for sanitation workers or allocate space for any suitable civic utility function. This would ensure consistent human presence and supervision at the site, thereby discouraging illegal dumping and improving overall maintenance.

Works: MCD Compost Plant, Okhla Tank, Mathura Road, Okhla, New Delhi-110020 • Tel: +91 11 26542787

Registered Office: 221, First Floor, Okhla Phase - III New Delhi 110020 Phone : 011 47026665/47016664

TRUE COPY

ANNEXURE 97 9

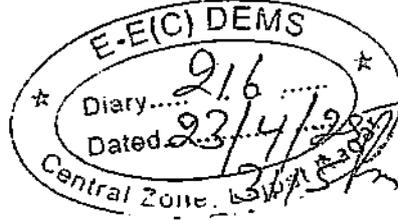


Dakshin Dilli Swachh Initiatives Private Limited
CIN: U74900DL2015PTC287308

Letter No. DDSIL/CNZ/2443/2025

Date: 21.04.2025

To,
The Executive Engineer (DEMS)
Central Zone, MCD,
New Delhi



Handwritten signature and date: 21.04.25
AE-DEMS/C

Sub: Collection and Transportation of Municipal Solid Waste, Street Sweeping Waste, Green Waste and Construction and Demolition Waste in Central Zone of South Delhi Municipal Corporation.
(Letter of intent No-EE (EMS)/SZ/2015/533 dated 21.09.2015)

Sub: Compliance with NGT directions regarding operation and maintenance of dhalaos at H-Block, D-Block and P/Q Block, Jangpura Extension, Delhi – Execution Application No. 20/2025 in O.A. No. 678/2023.

Dear Sir,

With reference to your letter no. EE (EMS)/CNZ/MCD/2025-26/27 dated 16.04.2025, regarding the directions issued by the Hon'ble National Green Tribunal (NGT) in the matter cited above, we would like to submit the following for your kind consideration:

1. The dhalaos situated at H-Block, D-Block and P/Q Block in Jangpura Extension have been officially closed for dumping of waste.
2. Despite closure, it has been observed that garbage is being dumped at these sites during odd hours of the night. This waste is being regularly lifted and cleared by our team to maintain cleanliness and compliance.
3. Information boards have already been installed at the respective locations, clearly requesting the public not to dump garbage at these sites.
4. IEC (Information, Education, and Communication) activities are being conducted regularly in coordination with MCD officials to spread awareness among rag pickers, sanitation workers (SKs), RWAs and the general public.
5. Beautification of the closed dhalaos has already been done, including wall art and painting.

We remain committed to ensuring compliance with the directions of the Hon'ble NGT and maintaining the sanitation and environmental standards in the area.

Yours Sincerely

Handwritten signature of Anurag Kumar

(Anurag Kumar)
Chief Executive Officer
Dakshin Dilli Swachh Initiatives Private Limited

Handwritten signature
TRUE COPY

Handwritten notes and signatures:
Sh. King.../JE
29/4/25
and.../JE
B/S.../15/25

Works: MCD Compost Plant, Okhla Tank, Mathura Road, Okhla, New Delhi-110020 • Tel: +91 11 26842787

Registered Office: 221, First Floor, Okhla Phase - III New Delhi 110020 Phone : 011 47026665,47016664

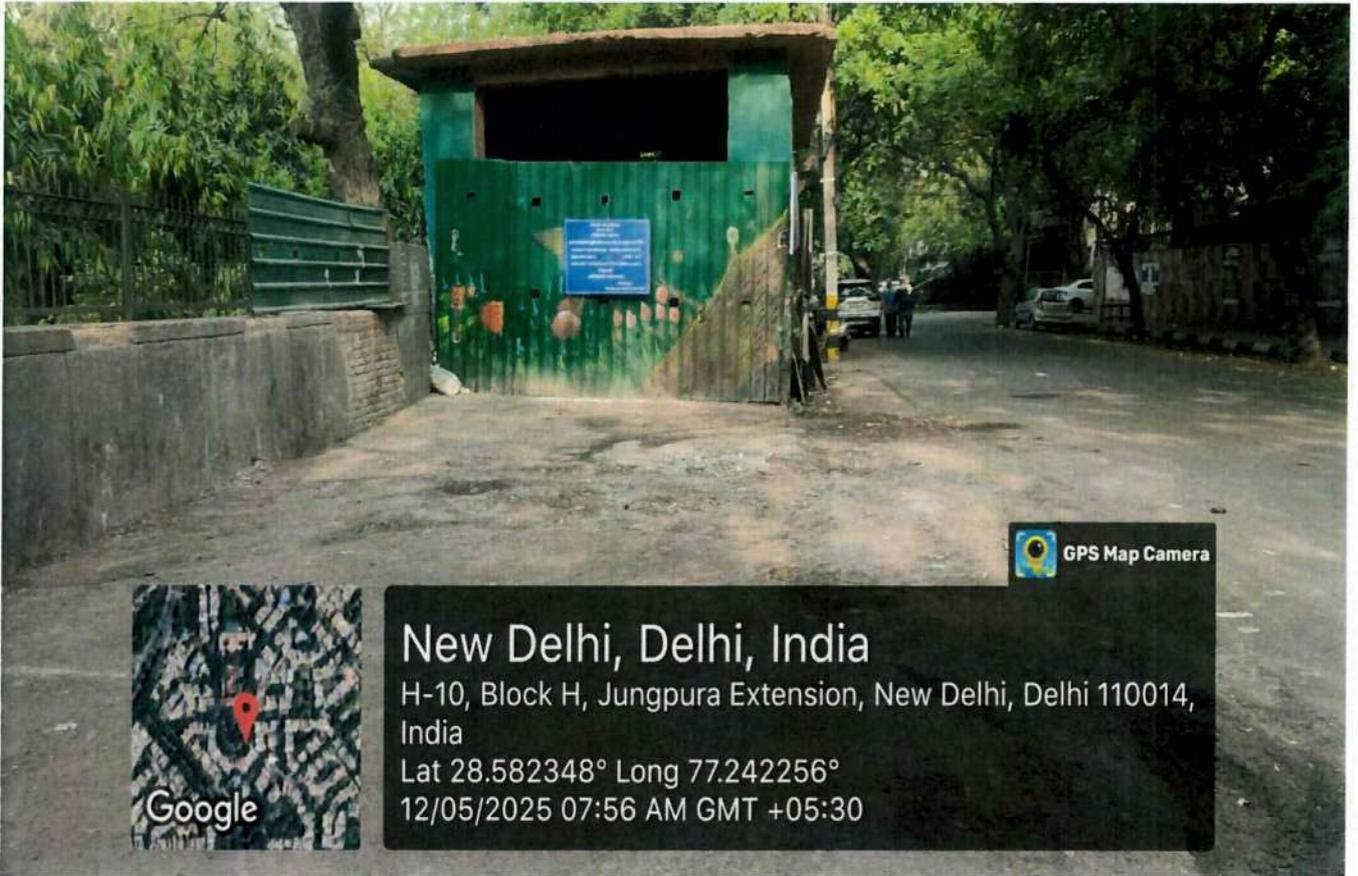
Photographs of H&D Block Closed Dhalao in Jangpura Extension

Dated: - 11.05.2025



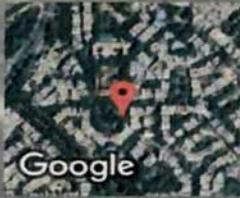
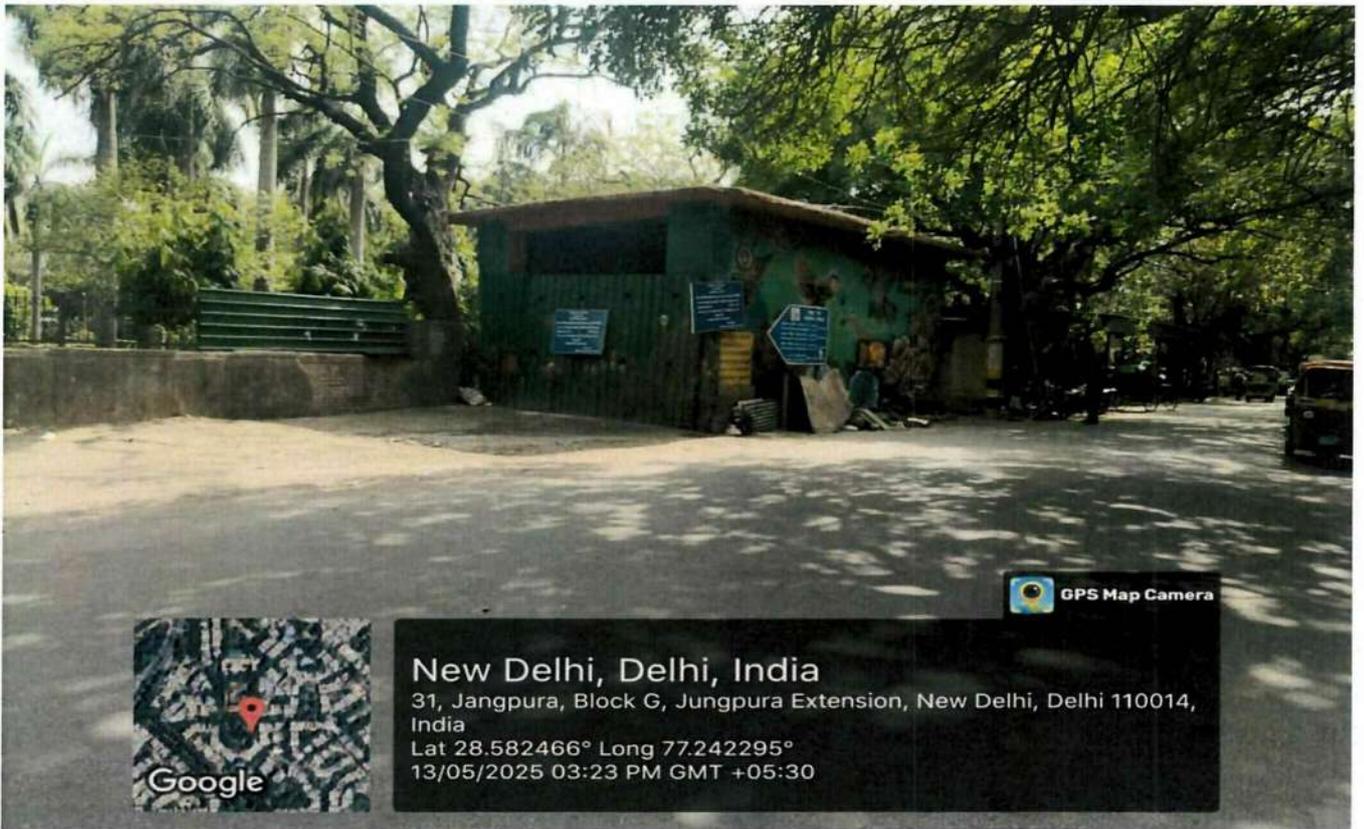
Photographs of H&D Block Closed Dhalao in Jangpura Extension

Dated: - 12.05.2025



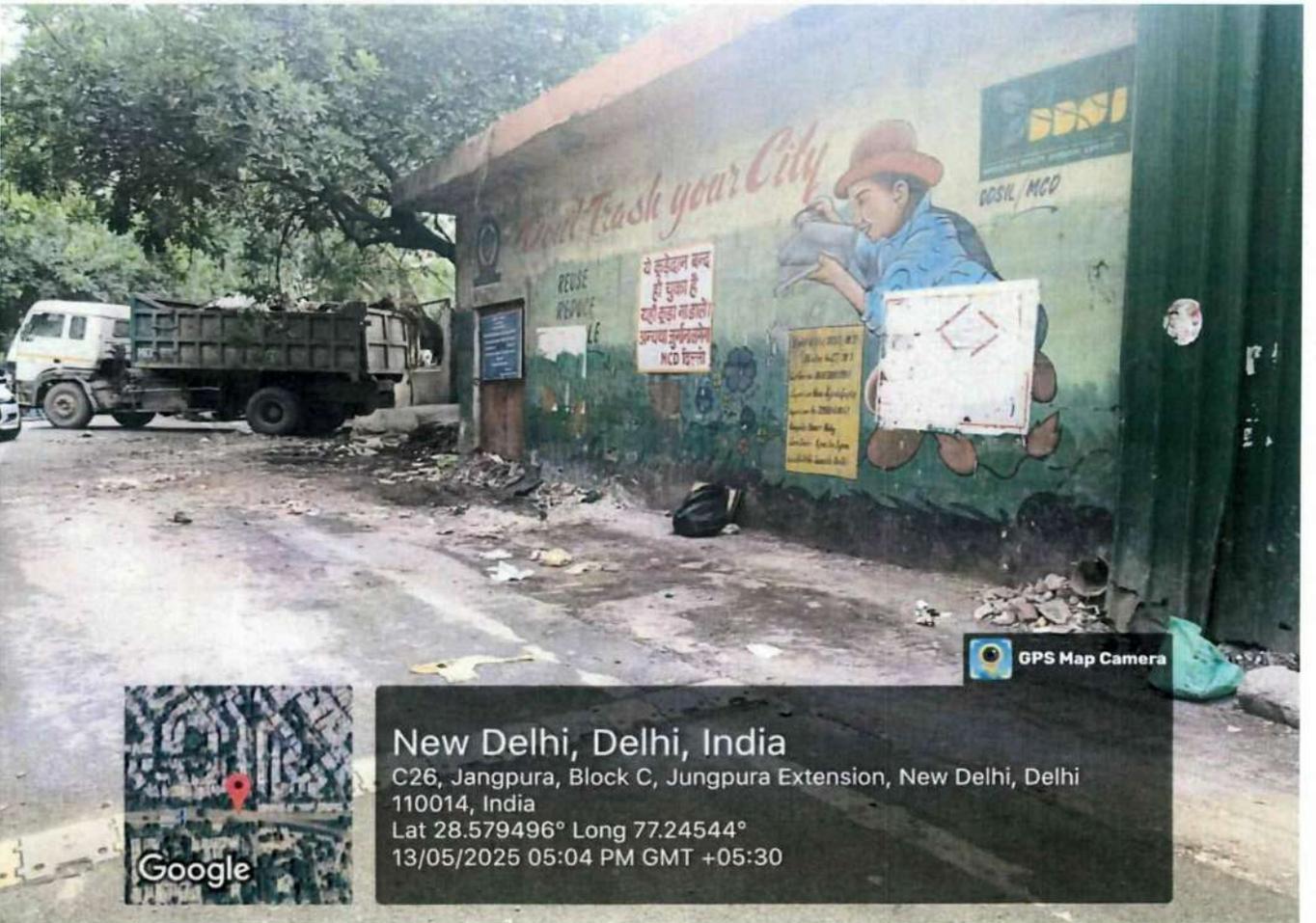
Photographs of H&D Block Closed Dhalao in Jangpura Extension

Dated: - 13.05.2025



GPS Map Camera

New Delhi, Delhi, India
 31, Jangpura, Block G, Jungpura Extension, New Delhi, Delhi 110014, India
 Lat 28.582466° Long 77.242295°
 13/05/2025 03:23 PM GMT +05:30

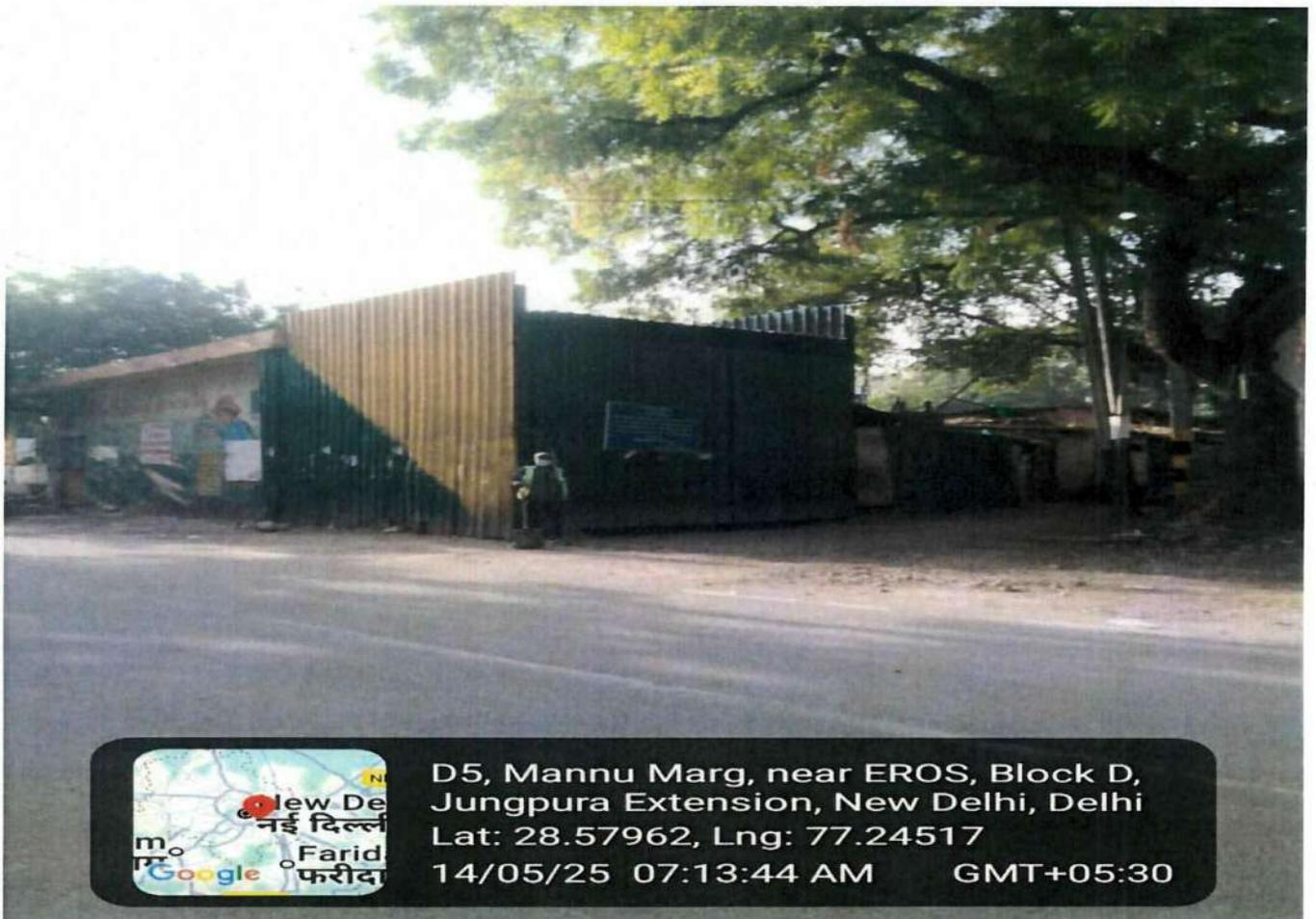
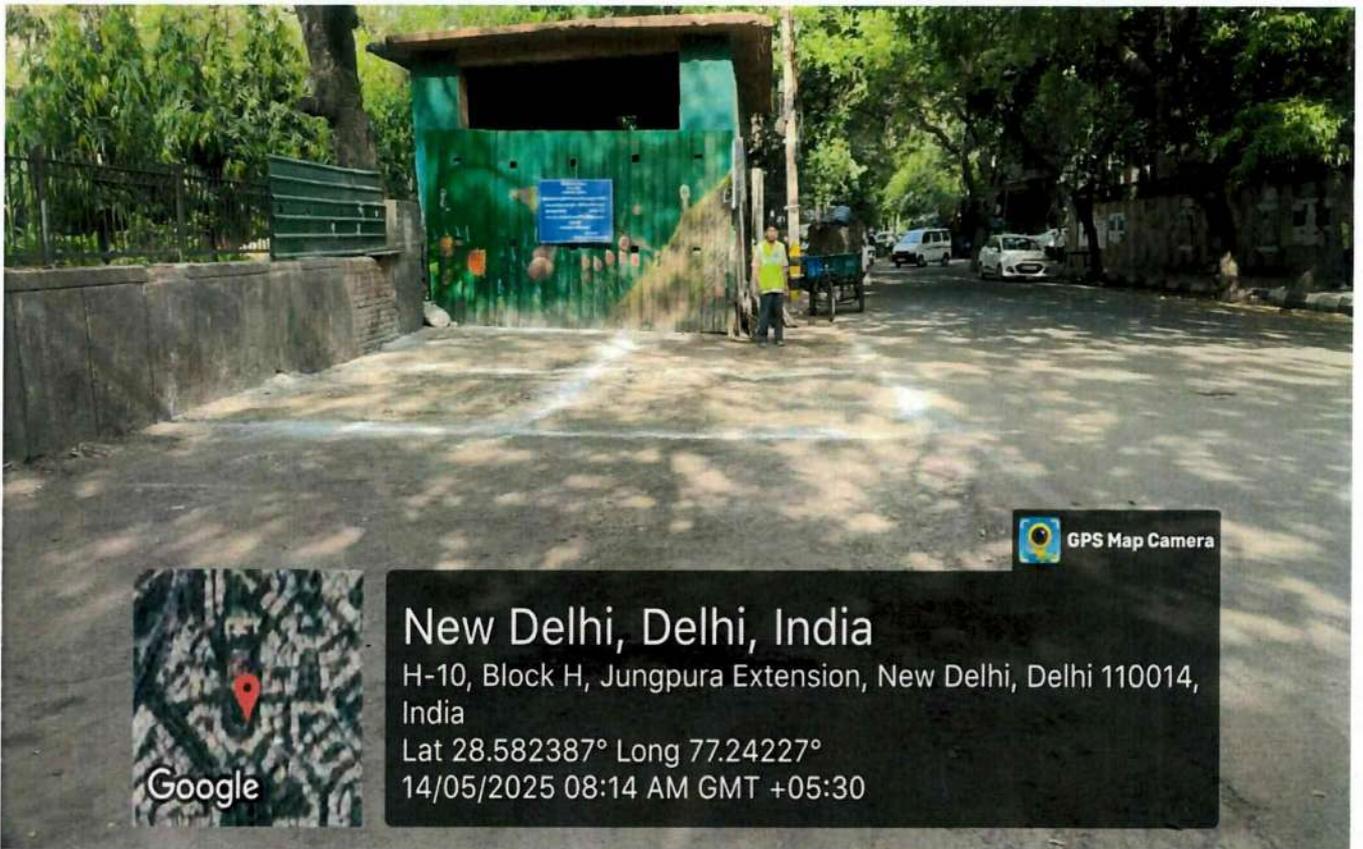


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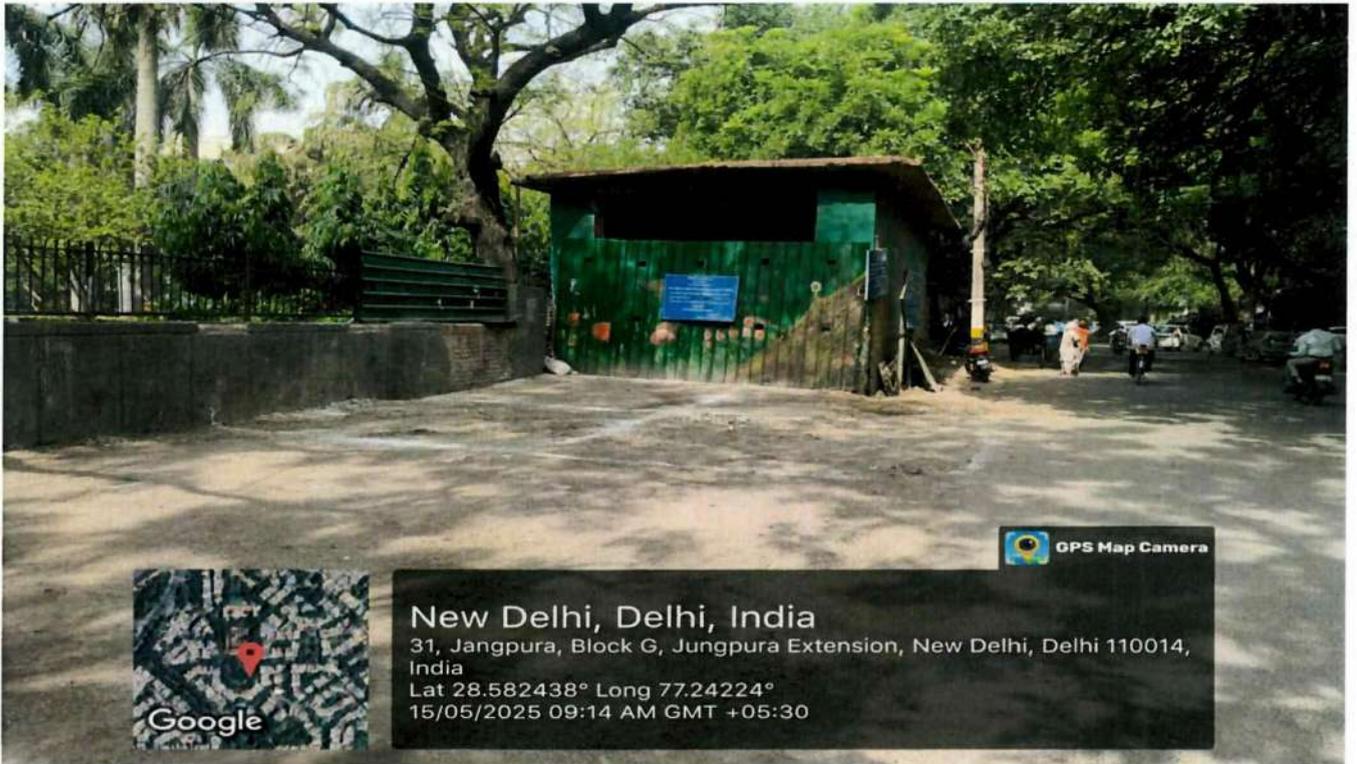
New Delhi, Delhi, India
 C26, Jangpura, Block C, Jungpura Extension, New Delhi, Delhi 110014, India
 Lat 28.579496° Long 77.24544°
 13/05/2025 05:04 PM GMT +05:30

Photographs of H&D Block Closed Dhalao in Jangpura Extension

Dated: - 14.05.2025



Photographs of H&D Block Closed Dhalao in Jangpura Extension
Dated: - 15.05.2025



GPS Map Camera



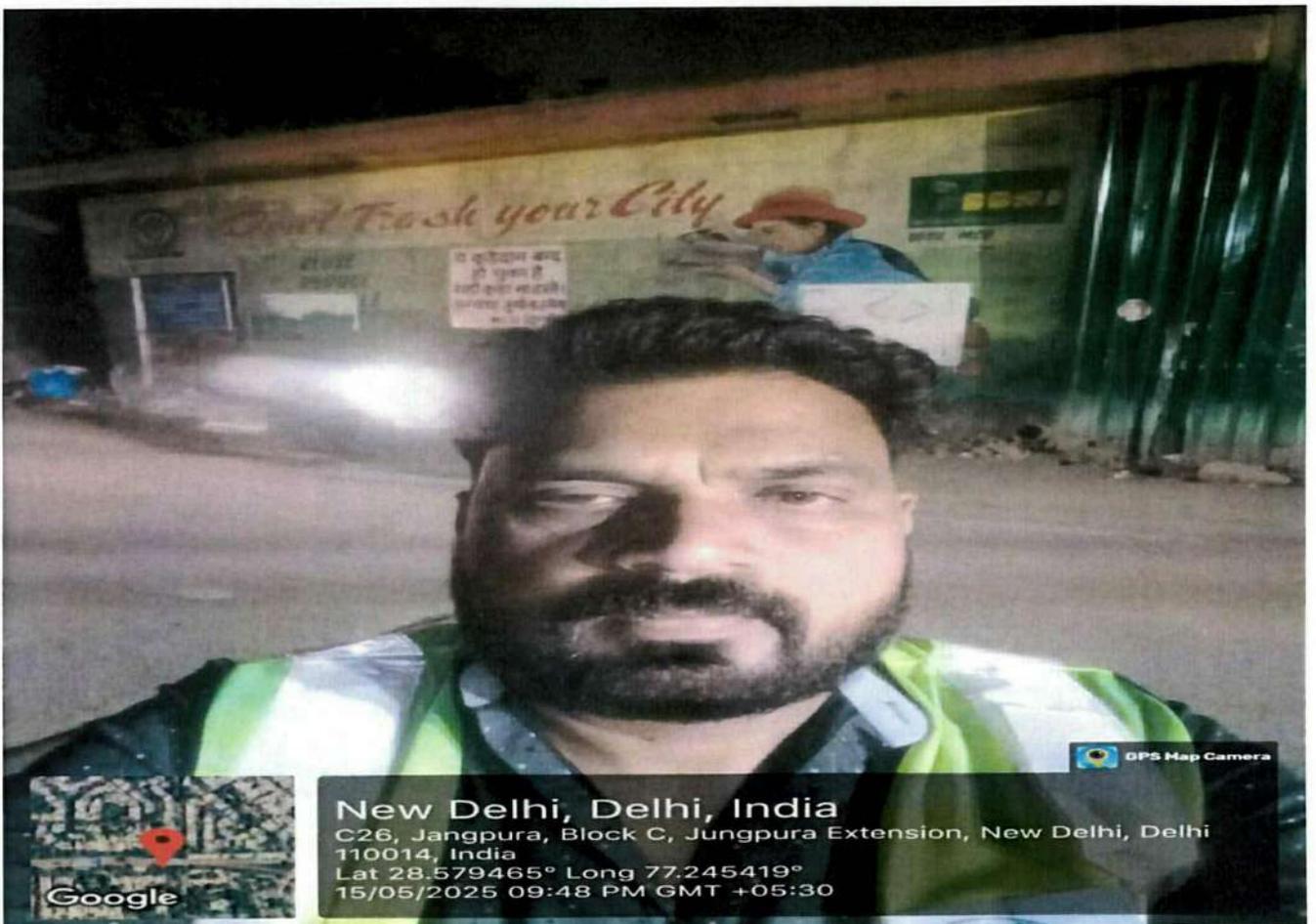
New Delhi, Delhi, India
 31, Jangpura, Block G, Jungpura Extension, New Delhi, Delhi 110014, India
 Lat 28.582438° Long 77.24224°
 15/05/2025 09:14 AM GMT +05:30



D5, Mannu Marg, near EROS, Block D, Jungpura Extension, New Delhi, Delhi
 Lat: 28.57962, Lng: 77.24517
 15/05/25 07:10:9 AM GMT+05:30

Photographs of H&D Block Closed Dhalao in Jangpura Extension

Dated: - 15.05.2025





MUNICIPAL CORPORATION OF DELHI
DEPARTMENT OF ENVIRONMENT MANAGEMENT SERVICES
CENTRAL ZONE, LAJPAT NAGAR
NEW DELHI-110024

No. 123 /AC/DEMS/CNZ/2024-25

Dated 8/05/25

OFFICE ORDER

Since the Dhalaos of Jungpura Extension have been closed by the NGT, the following safai karamcharies are hereby deployed at D-Block and H-Block Dhalaos of jungpura Extention, Amar Colony as per below mentioned schedule for the purpose to stop unauthorized dumping of malba/garbage by the nearby/residents, with immediate effect, till further orders.

| S.No. | Name and parentage of Safai Karamcharies | BMID No. | Timing | Shift |
|-------|--|----------|----------------|------------|
| 1. | Sh. Ashok Kumar S/o Sh. Balbir | 51200529 | 06 AM to 02 PM | Ist Shift |
| 2. | Sh. Madan S/o Sh. Rajbir | 51200546 | 06 AM to 02 PM | Ist Shift |
| 3. | Sh. Amit S/o Sh. Prem | 51200518 | 02 PM to 10 PM | IInd Shift |
| 4. | Sh. Rakesh S/o Sh. Ved Prakash | 51200539 | 02 PM to 10 PM | IInd Shift |


Assistant Commissioner
Central Zone/MCD

Copy to-

1. All Concerned Safai Karamcharies
2. SS Concerned
3. SI/146
4. O/c

Copy for kind information to:-

DC/Central Zone


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